

(15)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
AT HYDERABAD.

OA. No. 700/96.

Date of order: 13.6.96.

Between:-

Sri P. Bhaskara Rao

...

Applicant.

And

1. Advisor Human Resources Development,
Department of Telecom,
New Delhi-1.
2. Chief General Manager,
Telecom, A.P. Hyderabad-1.
3. General Manager, Telecom District,
Dabagardens, Visakhapatnam-20.

...

Respondents.

Counsel for the Applicant: PARTY-in- PERSON

Counsel for the Respondents: Mr. K. Ramulu, OGSC.

CORAM:

HON'BLE MR. JUSTICE M.G. CHAUDHARI, VICE CHAIRMAN

HON'BLE SHRI R. RANGARAJAN, MEMBER ADMINISTRATIVE.

Hon'ble Tribunal made the following order:

Heard Shri P. Bhaskara Rao, Applicant-in-person
and Ms. Shama for Shri K. Ramulu, learned Addl. OGSC.

This application is for condonation of long delay
in presenting the O.A. The applicant, however, now states
that he desires to withdraw the O.A. Hence it is not
necessary to pass orders on the M.A. M.A. and O.A. stand
withdrawn and office may formally number the O.A. for
the purpose of record.

Mr. B. R. 13.6.96.
Dy. Registrar (Judl)

46

OA.No.700/96.

Copy to:-

1. Advisor Human Resources Development,
Department of Telecom, New Delhi-1.
2. Chief General Manager,
Telecom, A.P.Hyderabad-1.
3. General Manager, Telecom District,
Dabagardens, Visakhapatnam-20.
4. One copy to Sri P.Bhaskara Rao,
Phone Inspector,Dabagardens,
Visakhapatnam-20.
5. One copy to Mr.K.Ramulu,CGSC.CAT.Hyd.
6. One spare copy.

kku.

26/6/96

I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND
THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 13-6-1996

ORDER/JUDGMENT

M.A./R.A/C.A.No.

O.A.No. 595/96

700/96

T.A.No.

(W.P.)

Admitted and Interim Directions
issued

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered Rejected.

No order as to costs.

pvm

